

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4951
ANSWERED ON FRIDAY, THE 16TH DECEMBER, 2016
[AGRAHAYANA 25, 1938 (SAKA)]**

SFIO

QUESTION

4951. SHRI PRALHAD JOSHI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

(a) whether the Government has directed the Serious Fraud Investigation Office (SFIO) to investigate the National Spot Exchange Limited (NSEL) scam; and

(b) if so, the details along with the steps taken by the Government for speedy disposal of the said case and the outcome thereof?

ANSWER

**THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS**

(a) & (b): Yes, Madam. The Government has ordered investigation into the affairs of NSEL, Financial Technologies (India) Limited (FTIL – now name changed to 63 Moons Technologies Limited), their 18 subsidiaries and associate companies, the 20 defaulting entities and their role/ nexus with the brokers vide order dated 28-10-2016 and assigned the same to the Serious Fraud Investigation Office (SFIO).
